

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1471

ANSWERED ON:03.03.2006

IMPORT OF TEXTILE MACHINERY

Patel Shri Kishanbhai Vestabhai;Patle Shri Shishupal Natthu;Shiwankar Shri Maha Deo Rao;Singh Shri Sugrib

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government proposes to simplify the procedure of import of textile machinery;
- (b) if so, the details thereof and the time by which a final decision is likely to be taken by the Government in this regard;
- (c) whether the Group of Ministers set up for promotion of textile export has submitted its report;
- (d) if so, the details thereof; and
- (e) if not, the time by which the report is likely to be submitted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

- (a) & (b): The Government has already liberalized the import of textile machinery as all machinery (new and second hand) is allowed to be imported under OGL.
- (c) : No, Sir.
- (d) : Does not arise.
- (e) : No time frame is fixed for the GOM to make its recommendations.